

Shri Alagesan: They visited all these places. I do not have the report before me, but, as I said, it was submitted to the Indian Investment Centre. But there are certain schemes which are being investigated in Barauni; in fact, one private party has also been licensed to start a petro-chemical scheme.

Mass Civilian Rifle Training

*422. **Shri Karni Singhji:** Will the Minister of Home Affairs be pleased to state:

(a) the progress made in the implementation of scheme formulated by his Ministry for mass civilian rifle training;

(b) the number of rifles imported for the purpose since the scheme was finalised; and

(c) the number of people being trained year-wise under the scheme?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) (i) Number of centres set up under the Civilian Rifle Training Scheme in the States/Union Territories is 673; and

(ii) Number of persons so far trained at these centres is about 95,170.

(b) Out of 20,000 .22 bore rifles being imported for the purpose, 5,000 rifles have already arrived in India.

(c) Year-wise break-up of people trained is not available.

Shri Karni Singhji: Is it a fact that originally, following the Chinese invasion, it was planned by the Government that two million people would be trained in the art of rifle training every year; if so, what happened to that ambitious scheme?

Shri L. N. Mishra: We had not fixed any target; but it is a fact that after the Chinese aggression in 1962 we had an exhaustive and ambitious plan for training civilian people and we opened so many centres—as you will see, about 700 centres—but be-

cause of want of rifles and also some organisation on the part of non-official bodies the programme could not make much headway. But we are trying to push up the programme and we hope that the programme will keep up.

Shri Karni Singhji: In view of the fact that rifle training as a whole is a very expensive thing, may I know whether the Government have any proposals to supplement the rifle training on a mass scale with precision air rifles to bring down the cost?

Shri L. N. Mishra: So far as help is concerned, we supply rifles to clubs. As for ammunition, people have to pay only one anna; the admission fee is Rs. 3. It is negligible and it would not be very costly so far as the people are concerned.

Dr. L. M. Singhvi: May I know whether the Government would recall the assurance given by the hon. Prime Minister recently that arms would be distributed free, in large quantities, in the border areas to secure our frontiers from any invasion from outside and would the Government spell out any scheme that may have been formulated in pursuance of the declaration made by the Prime Minister so that either arms may be distributed free or arms on subsidised prices may be made available to people particularly in the western border States of our country?

Shri L. N. Mishra: Unfortunately, I was not here when the Prime Minister made that declaration. I had answered a question on Wednesday last that this question was thoroughly discussed by the Chief Ministers' Conference and we decided to have home guards on a liberal basis in the border States and to train them and arm them.

Dr. L. M. Singhvi: It is not a question relating to home guards. My question related specifically to the free distribution of arms.

Mr. Speaker: That was what was discussed. This question was put. They said that they were not going to distribute these rifles to all people in the border areas but that regular home guards will be there in the border areas and the rifles will be issued to them.

Shri Nath Pai: The importance of training citizens in the use of rifles cannot be exaggerated when we see the dimension of the danger that is facing us all over the frontiers. I am afraid the Government hardly realises that the schemes are becoming paper schemes. Is he aware that, in practice, the rifle training, like the digging of trenches when the bomb attacks are expected, has become a huge farce and that the training given is extremely superficial and, if so, may I know what steps are being taken to see that, we are not deceiving ourselves and that the training is taken seriously and imparted seriously?

The Minister of Home Affairs (Shri Nanda): In the first place, there is no question of any lack of realisation on our part about the importance of this matter, that is, a very large number of people must be trained and also particularly for the border areas—the people there must be trained—a force like the home guards in a very large numbers is required. I think if there are any deficiencies—there are—they should be made up and we should try to extend this as much as possible.

Shri Man Singh P. Patel: Is it a fact that the rifle training is left to the district authorities of the State Governments and, if so, what assistance is given to the civilian rifle clubs created by the civilians?

Shri L. N. Mishra: As I said, we have got the civilian rifle clubs in every State and also at district headquarters and the training is also given at police stations according to our present scheme, and the assistance will be given in the form of rifles and ammunition to train the people.

श्री भगवत लाल आजाद : यद्यपि इस बात में हम सहमत हैं, जैसा कि गृह मंत्री जी ने कहा, कि रिवलाइजेशन है। लेकिन वह सिर्फ शब्दों में है। अभी तक सरकार ने नेशनल राइफिल्स प्रोविजिशन और अन्य संस्थाओं के प्रावधान पर सिर्फ पांच हजार राइफिल्स के प्रावधान की अनुमति दी है और भारत की 45 करोड़ जनता में से 95 हजार लोगों को राइफिल की ट्रेनिंग दी है। मैं जानना चाहता हूँ कि क्या इसके अलावा भी कोई कार्रवाई की गयी है, यदि की गयी है तो क्या ?

श्री ल० ना० मिश्र : ऐसी बात नहीं कि कार्य नहीं किया गया है। जैसा मैं ने पहले बतलाया, राइफिल्स की कमी के कारण योजना पूरी नहीं की जा सकी, साथ ही और सरकारी संस्थाएँ भी ज्यादा प्रागे नहीं आयी। जहाँ तक ट्रेनिंग का मामला है केवल 95 हजार लोगों को ही ट्रेनिंग नहीं दी गयी है, उनके प्रतिारबन्ध एन० सी० सी० प्रॉ० ए० सी० सी० में 25 लाख से अधिक लोगों को राइफिल ट्रेनिंग दी गयी है। जो हाल में योजना बनी है उसमें व्ययार्ग है कि इस काम को किम तरह से प्रागे बढ़ाया जाये।

Application of Articles of Constitution to J. & K.

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*423. **Shri Hari Vishnu Kamath:**
Shri Hukam Chand
Kachhavalaya:
Shri D. C. Sharma:
Shri Vishwa Nath Pandey:
Shri Kindar Lal:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 343 on the 1st September, 1965 and state:

(a) the details of the proposals under consideration regarding the application of certain Articles of the Constitution to Jammu and Kashmir State;

(b) whether such consideration and consultation with the State Government have been completed; and